

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 544
TO BE ANSWERED ON 06.12.2023**

THEFT OF GOODS IN SLR

†544 . SHRI RAHUL KASWAN :

Will the Minister of RAILWAYS be pleased to state:

(a) whether there have been complaints of illegal tax evasion and transportation of goods without bills and bilty beyond the criteria prescribed in the Seating cum Luggage Rake (SLR) (Goods Lease) of the Railways;

(b) if so, the details thereof;

(c) whether complaints have been received by the Railways regarding theft and pilferage of goods in SLR (Goods Lease); and

(d) if so, the details thereof, train and zone-wise along with the action taken thereon ?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): 01 case has been reported by Eastern Railway, where 88 packages, have been seized from Goods Shed No. 11 & 12 of Howrah Parcel area by Asst. Commissioner of Sales Tax, Bureau of Investigation, South Bengal (HQ), Govt Of WB on 02.11.2023 for further physical verification and inspection of documents, if any, as no documents could be produced by any party at the time of seizure.

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(c) & (d): During the period 01.01.2023 to 31.10.2023, a total of 1312 SLRs are operating on lease in Indian Railways and the approximate number of trips is 2,17,000. Only 10 cases of theft and pilferage have been registered.

The following steps are taken by the Railways to prevent theft and pilferage of goods transported through railways:-

- 1. All major railway stations, depots, yards and other vital installations are manned by Railway Protection Force personnel round the clock.**
- 2. Escorting of affected passengers & goods parcel special trains in identified vulnerable sections is done.**
- 3. Basic security arrangements at Railway yards, Goods Sheds and Parcel Sheds are in place.**
- 4. Frequent drives are conducted against undesirable elements in trains and railway premises to prevent such thefts.**
- 5. Surveillance is kept through Close Circuit Television (CCTV) cameras, provided at various railway stations.**
- 6. Adequate security measures are taken at identified black spots from time to time.**
- 7. All cases of theft of Railway property/booked consignment are promptly registered, enquired and arrested criminals are prosecuted as per law.**
- 8. Crime Wing (CW) and Special Intelligence Branch (SIB) of RPF keep regular watch and collect intelligence from time to time about active criminals indulging in theft of Railway Property/Goods transported through Railways.**
- 9. Regular co-ordination meetings are conducted with GRP/Civil Police for collection and sharing of criminal intelligence.**